NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 70/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES:

M/s. Shreyas Strategists Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CSP 63/230-232/NCLT/MB/MAH/2017

CSP 64/230-232/NCLT/MB/MAH/2017

CSP 65/230-232/NCLT/MB/MAH/2017

CSP 66/230-232/NCLT/MB/MAH/2017

CSP 67/230-232/NCLT/MB/MAH/2017

CSP 68/230-232/NCLT/MB/MAH/2017

CSP 69/230-232/NCLT/MB/MAH/2017

CSP 70/230-232/NCLT/MB/MAH/2017

CSP 71/230-232/NCLT/MB/MAH/2017

CSP 72/230-232/NCLT/MB/MAH/2017 CSP 73/230-232/NCLT/MB/MAH/2017

An Order dated 14.6.2017 having come from the National Company Law Tribunal, New Delhi that there shall be Special Bench at Mumbai from 19.6.2017 to 23rd June, 2017, comprising of Smt. Ina Malhotra, Member (Judicial), list this matter on 21.6.2017 before the Special Bench.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)